

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.49(GOA)/2016
CA No.

CORAM:


Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.07.2016 AT 10.30 AM.

NAME OF THE PARTIES: Mr. Wilson Godinho & Ors.

V/s.
M/s. Arondha Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

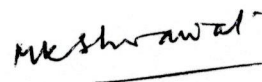
S. No.	NAME	DESIGNATION	SIGNATURE
1	Adv. R.T. Raj Guroo	Advocate of Petitioners	

Order

C.P No. 49/397-398/NCLT/MB/GOA/2016

1. Ld. Counsel appeared on behalf of the Petitioners. None appeared on behalf of the Respondents.
2. In case of none compliance, ex-parte interlocutory order will be passed against the Respondents.
3. Petitioner has undertaken the responsibility to intimate the next date of hearing to the Respondents.
4. List this matter on 28th July, 2016 at 10:30 a.m. for hearing.

Dated: 14th July, 2016.


M. K. SHRAWAT
Member (Judicial) 14/07/2016.